

ITEM NO.19

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10699-
10705/2023

DR. MALTI SACHAN @ MALTI CHAUDHARY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 17-01-2024 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Nikhil Majithia, Adv.
Mr. Rishi Kumar Singh Gautam, AOR

For Respondent(s)

Ms. Ruchira Goel, AOR
Mr Nandlal Kumar Mishra, Adv.
Mr Arpit Kumar, Adv.
Mr Sandeep, Adv.
Mr Kashyap Kumar Dwivedi, Adv.
Dr. Sushil Balwada, AOR

Ms. Anuja Pethia, AOR
Ms. Maulshree Pathak, Adv.

Mr Prashant Sharma, Adv.
Mr. Dr. Rajeev Sharma, AOR

Mr. Manish, Adv.
Mr. Mukesh Kumar Maroria, AOR

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UPON hearing the counsel the Court made the following
O R D E R

Respondent nos.1, 2, 4, 6, 7 and 10 to 13 are granted four weeks time to file counter affidavit.

Ld. counsel for the petitioner is granted two weeks' time to take fresh steps in respect of unserved respondent nos.3 and 5 and also issue notice on the same address. Dasti in addition is allowed as prayed.

Service is complete on respondent nos. 8 and 9 but none has entered appearance.

List again on 27.2.2024.

H. SHASHIDHARA SHETTY
Registrar